



2025:DHC:9914-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 17065/2025, CM APPL. 70253/2025 & CM APPL. 70254/2025

M KUTTIMANI

.....Petitioner

Through: Mr. Abhay Kumar Bhargava,
Mr. Satyaarth Sinha and Ms. Shradha
Mewati, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Farhan Ali, CGSC with SI
Vinod Singh.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **11.11.2025**

C.HARI SHANKAR, J.

1. Mr. Bhargava, learned Counsel for the petitioner, after some hearing, seeks leave to withdraw the writ petition.

2. The writ petition is disposed of as withdrawn.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 11, 2025/gunn